

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3864
ANSWERED ON:19.12.2006
PRE EXAMINATION COACHING TO STS
Singh Shri Sugrib

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government provides assistance/coaching to the Scheduled Tribe Youth to appear for various competitive examinations;
- (b) if so, the details thereof;
- (c) whether this section of the society has satisfactorily benefited from such assistance/pre-examination coaching;
- (d) if so, the reasons due to which their strength in the Government sector has not significantly improved;
- (e) whether the Union Government has received any proposals from State Governments in this regard during 2005-06 and 2006-07; and
- (f) if so, the details thereof alongwith the action so far taken by the Union Government on such proposals?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a): Yes, Sir.

(b): The Ministry of Tribal Affairs has been implementing the Coaching and Allied Scheme for Scheduled Tribes (STs), under which funds are released for running the Pre-Examination Training Centres by State Governments/Universities/Private Coaching Institutes in various parts of the country for preparing ST candidates for competitive examinations, to improve their representation in various posts and services.

(c)&(d) In order to improve the representation of Scheduled Tribes in various posts and services under Central and State Governments, coaching is being regularly provided every year to Scheduled Tribe students through State Government/UT Administration and private run institutions. During 2005-06, about 3000 ST students have availed this facility. No specific reason can be assigned for the success or otherwise of a candidate in a particular examination. However, the Central Government is making consistent efforts to improve success rate.

(e) Yes, Sir.

(f): The proposals received from State Governments during 2005-06 were sanctioned in the same financial year. The details of funds released to the States during 2005-06 are given in Annexure-I. For 2006-07, the Ministry of Tribal Affairs has received proposals from the State Governments of Andhra Pradesh, Assam, Bihar, Karnataka and Madhya Pradesh. The proposals have already been processed.